

Single Bench

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C,P.No. 838/2011

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 8th August, 2017, 10.30 A.M

Name of the Compa	ny Anudarsh Properties (F	P) Ltd & Ors.	
Under Section	397/398 O & M		
No. Represent	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1: Amprakl 2. Soumer 3. A. L. Cha 4. Aninta 5: RIto Bro	al 1	Advocati.	r. Pehil g.s.l

08 08 2017 C.P.No.838/2011 - Anudarsh Properties (P) Ltd. & Ors.

ORDER

Ld. Lawyers on behalf of the petitioner(s) are present. Ld. Lawyer on behalf of respondent submitted that Mr. Sounak Mitra, Advocate who is conducting this case is out of station, as such prayed for adjournment. Heard, prayer is allowed.

Fixed on 01.09.2017.

MANORAMA KUMARI MEMBER(J)